

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:6424
ANSWERED ON:09.05.2005
SCHOOL FOR CHILD LABOURS
Owaisi Shri Asaduddin

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the number of child labours in the country has increased during the last three years;
- (b) if so, whether the Government has decided to enact any new legislation to control child labour;
- (c) if so, the details thereof;
- (d) whether some State Governments have sent any proposals to the Government for setting up schools for child labour during last two years;
- (e) if so, the details thereof alongwith the number of proposals approved by the Union Government; and
- (f) by when the remaining proposals are likely to be cleared?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a): The estimation of the number of child labour in the country state-wise, is done on the basis of the Census carried out by the Registrar General of India. The Census, by the Registrar General of India is carried out once in every ten years and yearly data regarding existence of child labour state-wise is not maintained.
- (b): Does not arise.
- (c): Does not arise.
- (d): Yes, Sir.
- (e) & (f): During the Tenth Five Year Plan, the National Child Labour Project Scheme has been expanded to cover 250 districts from the 100 districts during the Ninth Plan with a view to rehabilitating the children working in hazardous occupations and processes. Under the Scheme, once a district has been selected by the Government of India, the concerned State Government is required to send detailed proposal for implementation of the scheme in the district. The proposals are examined on the basis of the guidelines issued by the Government of India. The proposals complete in all respect are sanctioned for implementation.